

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Reliable Cashew Compaany Pvt Ltd**

PETITION NUMBER : **CP/IB/48/2023**

APPLICATION NUMBER : **a) IA/IBC/1204/2024
b) IA/IBC/737/2024**

ORDER

204)(a) IA/IBC/1204/2024 in CP/IB/48/2023

Ld. Counsel Ms. Lavanya for the RP. Ld. Counsel Mr. Avinash Krishnan Ravi for R1.

This is an Application under Section 50 r/w 51 of IBC, 2016.

R1 has received copy of the Application. Reply be filed within 2 weeks. Rejoinder be filed within a week thereafter.

List the Application for hearing on **18.07.2024**.

204)(b) IA/IBC/737/2024 in CP/IB/48/2023

Ld. Counsel Ms. Lavanya for the RP. Ld. Counsel Mr. Navaneetha Krishnan for R1 to R6 is present. Ld. Counsel V.K Bhuvaneshwar for R7.

In this case AoS has been filed on 07.05.2024

R1 has e-filed the reply and physical copy has been received on 15.04.2024.

R2 to R6 has e-filed the reply.

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Physical copy be filed for R2 to R6.

R7 has filed reply on 29.04.2024.

Rejoinder, if any, be filed within a week.

Ld. Counsel Mr. Pramodh Kumar for R8 is given one week time to file reply.

None for R9 and R10.

Applicant is directed to make substituted service of R9 and R10 and submit AoS.

List the Application for hearing on **18.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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